

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 44/2005
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY: M/s. Far Pavilions Tours & Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SWATI SINHA (Adv)		for Petitioners	M. Ambwan
2.	MANISHA AMBWAN (Adv)			
3.	KOSTUBH DEVNANI, Adv.		- for Respondent Nos. 3, 9 & 10	Kostubh
4.	REENA CHOUDHARY, Adv.		- for Respondent Nos. 3, 9 & 10	Reena

Order

Ld. Counsel for the non-applicant says that she needs time to file Rejoinder to the reply filed by the Respondents. Let the needful be done within two weeks with a copy in advance to the Counsel opposite.

List on 08.09.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

01.08.2016
(P.K. Sud)